

11/12/21

Date is fixed for National Lok-Adalat.  
Complainant/informant as well  
as the accused persons are  
present on receiving special  
summons.

They have appeared and expressed  
their willingness to compromise the  
instant case. After satisfying that  
the parties are not under the influence  
any fear or coercion, they are  
told to affix their signature on the  
compromise form.

Accordingly, both the parties are  
allowed to go.

As the parties have willingly  
compromised the matter, this case  
is disposed of.

  
Judicial Magistrate 1st Class  
Dibrugarh

Dist. J.